NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL : TCP/30/2017 PETITION NUMBER : K. GOMATHESWARAN NAME OF THE TRANSFEROR : CRAFTSMAN AUTOMATION PVT LTD +7 NAME OF THE TRANSFERRE : 241/242 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1C.S. Rourichandran.pcs.? Counsel for Mr. Mr. Respondent No. 1
M.K. Preetha for KSR & w. R. VIDHUASHANKAR Counsel Por Petitioner Ashall
R. ASHOKKUKIAR Counsel For R2 SULCUM
8-Margula AM, Adv Counsel For R2

TO NOTE OF THE PARTY OF THE PAR

ORDER

Counsel for petitioner present. Counsel for R1 & R2 present. Counsel for petitioner stated that they received counter from R1 to R4, R7 & R8. Counsel for R1 & R2 stated that she is filing counter for R5 today. She is directed to furnish copy of the same to the other side in advance to enable them to file rejoinder, if any. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)